

ACT No. XVI OF 1904.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.
(Received the assent of the Governor General on the 28th
October, 1904.)

An Act to repeal certain words in the Sea
Customs Act, 1878.

VIII of 1878. WHEREAS it is expedient to repeal certain words
in the Sea Customs Act, 1878; It is hereby
enacted as follows:—

1. This Act may be called the Sea Customs Short title.
(Amendment) Act, 1904.

VIII of 1878. 2. The words "or being a colourable imitation Repeal of
of", in clause (e) of section 18 of the Sea Customs part of sec-
Act, 1878, as amended by section 10 of the Indian tion 18 (e),
IV of 1889. Merchandise Marks Act, 1889, are hereby repealed. Act VIII,
1878.